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Title: Need to rehabilitate the agitating land displaced persons of NALCO, Damanjodi in Koraput Parliamentary Constituency, Odisha.

**SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** Thank you, Chairman Sir.

I would like to raise a very important issue about an agitation by land displaced persons in NALCO, Damanjodi. They blocked the mining operations for almost 3-4 days. There was a scuffle between the police and the agitators. The agitators are the second generation of the displaced families in NALCO. Primarily, whichever family got a job in NALCO, they have either passed away after three or four years or they have resigned or something like that. The agitation/tension was dissolved with the assurance that this would be put forward before the Central Government.

I will put forward the demands of the agitators. They want to reserve a job for their next generation. For example, if there is a family which gets a job, their sons and grandsons also should get a job. The second is the rehabilitation of the widows. If there are no kith and kin, the widow should be rehabilitated. The third is to provide job opportunity to one more member of the family. If one person gets a job, the other member should get a contract or temporary maintenance job.

Sir, I would request the Ministry of Mines to urgently look into this because NALCO is a Navratna PSU. If we do not manage this situation, there will be again agitation from the people. Thank you, Sir.

**माननीय सभापति:** लिस्ट के प्रत्येक सदस्य को अवसर देने के बाद ही हाउस उठेगा ।